

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU**  
(Office of the Registrar Judicial)

\*\*\*

File No.:- MAC App.40/2021

Titled

**Pardip Kumar**

V/s

**Oriental Insurance Co. Ltd. Jammu and others.**

..... Petitioner(s)/Appellant(s)


..... Respondent(s)

Notice to the respondent (s): -

3. Karam Chand S/O Govind Ram  
R/O Chowala Tehsil R.S Pura District Jammu. MHN  
(Driver OF Mini Bus No.JK02AE-9533)

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 26.07.2022 10.00 A.M. or the next working day if 26.07.2022 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 18<sup>th</sup> day of May 2022 at Jammu.

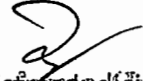
  
Registrar Judicial,  
High Court of J&K & Ladakh  
High Court of J&K  
Jammu

No.:- 3725

Dated:- 18-05-22

**Copy of the above forwarded to:**

1. The Editor State times, Amphalla, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.
- ✓ 2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

  
Registrar (Civil.)  
High Court of J&K & Ladakh  
Jammu !!